

File No.SS-M001/1/2025-Standard-FSSAI

Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Science and Standards Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the 28th March ,2025

Meeting Notice

Subject: Meeting of the FSSAI with stakeholders to discuss the proposed new standards and amendments in the existing standards under different Food Safety and Standards Regulations .

It has been decided to convene a meeting with stakeholders to discuss the proposed new standards and amendments in the existing standards under different Food Safety and Standards Regulations on **07.04.2025 at 11:00AM** in 5th Floor, Conference Hall, FSSAI, FDA Bhawan, Kotla Road, New Delhi - 110002.

2. The purpose of the meeting is to involve the stakeholders in process of standard formulation and obtain their views on the proposed new standards and amendments in the existing standards. These proposed standards have already been discussed in the Scientific Panels and Scientific Committee of the FSSAI.

3. You are requested to attend the meeting. A line of confirmation will be highly appreciated. Only two participants from each organisation/association will be allowed to attend meeting physically,

4. Those who wish to attend the meeting through online mode can use the following link:-

<https://fssai-hq.webex.com/fssai-hq/j.php?MTID=m4ef1b5c9d39d1548b164dd544cc4a591>

Monday, April 7, 2025 11:00 AM | 3 hours | (UTC+05:30) Chennai, Kolkata, Mumbai, New Delhi

Meeting number: 2511 424 9033

Password: FOODSAFETY

Sd/-

(P.karthikeyan)

Joint Director

Email: karthik@fssai.gov.in

To

1. Commissioner of Food Safety (All states and UTs)
2. Joint Secretary (Plantations), Department of Commerce ,New Delhi
3. Joint Secretary EI&EP), Department of Commerce ,New Delhi
4. All Directors of Regional Offices, NFLs and Branch Offices of FSSAI.
5. Chairperson of Scientific Panels
6. Associations ,Cooperatives , Consumer organizations, concerned FBOs and SHGs etc.(as per list attached)
7. All CFSOs of Regional offices of FSSAI

8. Representatives of ICAR

Copy to:

1. Advisor (Science & Standards and Regulations), FSSAI ,New Delhi
2. Advisor(QA) FSSAI ,New Delhi
3. Executive Director (RCD),FSSAI . New Delhi
4. Director S&S-I
5. Director S&S-II
6. Director (Regulations)

Copy for information:

1. PPS to CP, FSSAI
2. PS to CEO, FSSAI

TOPICS TO BE DISCUSSED IN THE STAKEHOLDER MEETING SCHEDULED TO BE HELD ON 07.04.2025

Amendment to FSS (Food Products Standards and Food Additives) Regulations, 2011

1. Regulation 2.1 (Dairy Products and Analogues)

Final (Draft) Notifications

- i. New standards for Ultra Pasteurisation
- ii. Editorial amendment w.r.t heat treatment under standards of milk
- iii. Revision in standard for flavoured milk w.r.t description and essential composition and quality factors
- iv. Editorial correction in standard for Dairy Whitener
- v. Standards for Fermented Milk Products w.r.t revision in the standards for Chakka
- vi. Standard for fermented milk products w.r.t revision in titratable acidity of Shrikhand
- vii. New standards of Whey Protein Isolate

Draft Notifications

- i. Revision of standard for Ice Cream, Kulfi, Chocolate Ice Cream, Softy Ice-Cream, Milk Ice, Milk Lolly and Dried Ice Cream Mix
- ii. Revision of standard for Frozen Desserts or Confections with Added Vegetable Oil/ Fat or Vegetable Protein, or both

2. Regulation 2.2 (Fats, Oils and Fat Emulsions)

Final (Draft) Notifications

- i. New standards for Hazelnut oil
- ii. New standards for Pistachio oil
- iii. New standards for Walnut oil
- iv. New standards for Coconut Testa Oil
- v. Omission of clause xii of sub-regulation 2.2.2 related to Interesterified vegetable fat/oil

3. Regulation 2.3 (Fruit and Vegetable Products)

Final (Draft) Notifications

- i. Relating to general standards for Culinary Pastes / Fruits and Vegetable Sauces Other Than Tomato Sauce and Soya Sauce under Regulation 2.3 (Fruit and Vegetable Products)
- ii. Revision in standards of Synthetic Syrup for use in Dispensers for carbonated water (sub-regulation 2.3.23)

Draft Notifications

- i. Revision of Standard for Pickles (sub-regulation 2.3.43)
- ii. New standards for Makhana Products, Chilgoza Nuts, Papain, and Dried Figs

4. Regulation 2.4 (Cereals and Cereal Products)

Final (Draft) Notifications

- i. Revision in standards of Whole Maize (Corn Flour)
- ii. Revision in standards of Textured Soy Protein
- iii. Revision in standards of Ragi Flour
- iv. Revision in standards of Mixed Millet Flour (sub-regulation 2.4.83)
- v. New Standards for Flattened Rice
- vi. New standards of Rice Flour

Draft Notifications

- i. Removal of grade Names of Basmati Rice
- ii. Deletion of words 'Crème Biscuit' in standards of Bakery Products (sub-regulation 2.4.15(1))

5. Regulation 2.5 (Meat and Meat Products)

Draft Notifications

- i. Removal of term 'nitrate or' in description for 'Cured Meat'

6. Regulation 2.6 (Fish and Fish Products)

Final (Draft) Notifications

- i. Revision in standards of Canned Fishery Products (sub-regulation 2.6.1.8)

Draft Notifications

- i. Inclusion of definition of Fish

7. Regulation 2.7 (Sweets and Confectionary)

Final (Draft) Notifications

- i. Revision in standards of Ice Lollies

Draft Notifications

- i. Amendment to labelling requirements of chocolates with vegetable fats mentioned in sub-regulation 2.7.4

8. Regulation 2.9 (Salt, Spices, Condiments and related products)

Final (Draft) Notifications

- i. New standards for Juniper Berries
- ii. New standards for Refined Iodised Salt
- iii. Related to standards of Garam Masala in sub-regulation 2.9.30.2 (standards of Mixed Masala Powder)
- iv. New Standards of Dried Peppermint

Draft Notifications

- i. Revision in Standards of Cardamom (Chhoti Elaichi) Whole/Cardamom (Chhoti Elaichi) Seed
- ii. New Standards for Summer Savory
- iii. New Standards for Winter Savory

9. Regulation 2.10 (Beverages (Other than dairy and fruits and vegetables based))

Final (Draft) Notifications

- i. Related to standards for Carbonated Beverages (sub-regulation 2.10.6.1.1) and standards for Carbonated Water (sub-regulation 2.10.6.1.2)

Draft Notifications

- i. Amendment of moisture content in Soluble Coffee Powder, Decaffeinated Soluble Coffee Powder, Instant Coffee – Chicory Mixture & Decaffeinated Instant Coffee-Chicory Mixture

10. Chapter 3- Substances added to food

Draft Notifications

- i. Revision in standards for Food Colours

11. Appendix A

Final (Draft) Notifications

- i. Relating to inclusion of Diammonium Hydrogen phosphate INS 342(ii) in food category 14.2.4 (Wines) at the maximum usage level of 300 mg/l in Appendix A
- ii. Relating to use of Glycerol esters of wood rosin in food category 14.2.7 of Appendix A

Draft Notifications

- i. Amendment in food category 4.2.2.2 Dried vegetables (including mushrooms and fungi, roots and tubers, pulses and legumes, and aloe vera), seaweeds, and nuts and seeds

- ii. Amendment in Food Category Descriptors-FC 6.7-Pre-cooked or processed cereal/grain/legume products
- iii. Related to Food Category- 14.2.6 (Distilled spirituous beverages containing more than 15% alcohol) and 14.2.7 (Aromatized alcoholic beverages))
- iv. Related to use of tartrazine and sunset yellow in food categories 14.1.4.2 and 14.1.4.3
- v. Related to the group of additives under the heading “Annexure-1”
- vi. Amendment in Food Category Descriptors related to food category 6.2.1 Flours
- vii. Related to use of Food Additives in Food Products relating to FC 2.1.2 (Vegetable oils and fats))

12. Appendix B

Final (Draft) Notifications

- i. Microbiological criteria for ultra-pasteurized Milk in Appendix B
- ii. Relating to Commercial sterility, Clostridium botulinum etc. in Appendix B

13. Appendix C

Final (Draft) Notifications and Draft Notifications

- i. Inclusion of Processing Aids under various tables of Appendix C

Amendment to FSS (Prohibition and Restriction of Sales) Regulation, 2011

Final (Draft) Notifications

- i. Related to provision of Sal Seed Fat

Amendment to FSS (Alcoholic Beverages) Regulations, 2018

Final (Draft) Notifications

- i. Related to the limit of esters in fruit wine

Draft Notifications

- i. Revision in standards of wine based beverages

Amendment to FSS (Fortification of Foods) Regulations, 2018

Final (Draft) Notifications

- i. Related to omission of advisory on Thalassemia and Sickle Cell Anemia

Amendment to FSS (Labelling and Display) Regulations, 2020

Draft Notifications

- i. Regarding food allergen declaration for Carmines

Amendment to FSS (Packaging) Regulation, 2018

Draft Notifications

- i. Related to Polyfluoroalkyl substances (PFAs)
- ii. Related to Bisphenol A (BPA)

Amendment to FSS (Contaminants, Toxins and Residues) Regulations, 2011

Draft Notifications

- i. Maximum Residue Limits (MRLs) of Pesticides

OTHER ISSUES

- i. Related to Food Safety and Standards (Ayurveda Aahara) Regulations, 2022
- ii. Revision in Guidelines for recycling of post-consumer PET